

Employees State Insurance Act respectively and is not the direct concern of the Government of India. Two statements showing the names of textile mills in Kanpur which were in default of provident fund and Employees' State Insurance dues of Rs. one lakh and above together with the amount in default and the action taken to recover the amounts as furnished by the Employees' Provident Fund and the Employees' State Insurance Authorities, are laid on the Table of the House. [Placed in Library. See No. LT—3209/70].

**A. I. R. Relaying Stations  
For Madhya Pradesh**

6423. SHRI RAM AVTAR SHARMA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the number of new relaying stations to cover more rural areas that Government propose to set up in the country during the Fourth Five Year Plan.

(b) the number of such stations that Government propose to set up to reach greater number of farmers in Madhya Pradesh; and

(c) the names of the places in Madhya Pradesh where such stations will be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (c). No new relaying station is proposed to be set up during the Fourth Plan. The new stations which are being set up will be full fledged originating and broadcasting stations. Even the existing relaying (auxiliary) stations are being up-graded as full fledged originating stations according to a phased programme.

**Appointment of More Agricultural Engineers by Irrigation Departments in States to Check Waste of Irrigation Water**

6424. SHRI RAM AVTAR SHARMA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that most of the Irrigation Departments in States in the country are manned by Civil Engineers who are not very much aware of the problems of Irrigation faced by farmers;

(b) whether it is also a fact that nearly 60 per cent of the water that leaves channels goes waste because of undue seepage, ignorance of plant-water relationship, poor living, imperfect levelling, unscientific steps and badly planned field lengths; and

(c) if so, what steps Government are taking to increase the number of agricultural engineers to man the irrigation departments of the States and check the wastage of water ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. But they have irrigation as one of their subjects in the engineering courses in the Universities. They also get in-department practical training when they join the Irrigation Departments which makes them conversant with the problems of irrigation faced in the field.

(b) and (c). It is true that the efficiency of water use is low and can be improved by use of suitable water management techniques. However, there is no accurate data available with the Government, at present, as to what percentage of water is actually wasted after leaving the channels. In order, therefore, to demonstrate the suitable techniques of water management, three Pilot Projects have already been established under the Central Sector Schemes—one each in the States of Mysore, Punjab and Uttar Pradesh. It has also been decided to set up during the Fourth Five Year Plan three more such Water Management Pilot Projects—one each in the States of Maharashtra, Gujarat and Orissa and are proposed to be started during this year (1970-71). Besides these Regional Water Management Pilot Projects in the Central Sector, several States also have their own programmes for the development of ayacuts of their new irrigation projects.

**Pressure on Employers of Union Tyranny and Abuse of Trade Unions**

6425. SHRI RAM AVTAR SHARMA : SHRI VIMENDRAKUMAR SHAH :

Will the Minister of LAEOUR AND REHABILITATION be pleased to state :

(a) whether Government's attention has been drawn to the speeches made by Shri Neval